

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-511
(IB)-08(PB)/2023
IA-2436/2024

IN THE MATTER OF:

IDBI Bank Limited

Vs.

Satya Narain Agarwal

.....Applicant

.....Respondent

SECTION

U/s 95 (1) of (IBC)

Order delivered on 15.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Adv Girish verma
For the Respondent :
For the RP : CMA Kamal Deep Tyagi

ORDER

Due to paucity of time, list this matter on **29.08.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**